

Report in the matter of Hon'ble NGT order dated 21.09.2020 in OA no.593 of 2017

Sl. No.	Directions of Hon'ble NGT dated 21.09.2020 in OA no. 593 of 2017	Department Responsible	Status of Compliance
i.	All the States / UTs may address gaps in generation and treatment of sewage / effluents by ensuring setting up of requisite number of functional ETPS, CETPs and STPs , as directed by the Hon'ble Supreme Court in (2017) 5 SCC 326.	UDD	Govt. of Assam has designated Assam Urban Water Supply and Sewerage Board (AUWSSB) as Nodal Agency for establishing STP's in Urban Areas (excluding Guwahati Municipal Corporation). Present Status of establishing STP is enclosed as Annexure A .
ii.	The timeline for commissioning of all STPs fixed by the Hon'ble Supreme Court, i.e., 31.03.2018, has long passed. The Hon'ble Supreme Court directed that the State PCBs must initiate prosecution of the erring secretaries to the Governments, which has also not happened. This Tribunal was directed to monitor compliance and in the course thereof, we direct that compensation may be recovered in the manner already directed in earlier orders (See, Paras 5 and 6 herein), which may be deposited with the CPCB for restoration of the environment	UDD	
iii.	The unutilized capacity of the existing STPs may be utilized expeditiously.	UDD	Presently there is no existing STP in Assam.
iv.	The States / UTs may ensure that the CETP, ETPS and STPs meet the laid down norms and remedial action be taken wherever norms are not met.		Assam Urban Water Supply and Sewerage Board (AUWSSB) has been directed by Urban Development Department (UDD), Govt. of Assam for establishment of STPs in Five(5) major cities of Assam namely- Nagaon, Tezpur, Silchar, Jorhat and Mangaldoi. DPRs have been prepared by Assam Urban Water Supply and Sewerage Board (AUWSSB), Assam

v.	It must be ensured that no untreated sewage / effluent is discharged into any water body. Prompt remedial action may be taken by the State PCBs / PCCs against non-compliant ETPs / CETPs by closing down or restricting the effluents generating activity, recovering compensation and taking other coercive measures following due process of law.	UDD PCBA	PCBA- Report on defaulting industries in the matter of OA no. 593 of 2017 as on 2020 enclosed as Annexure B . UDD- During preparation of DPRs, Assam Urban Water Supply and Sewerage Board has taken necessary measures so that no untreated sewage/ effluent gets discharged to any water bodies in Five(5) major cities namely- Nagaon, Tezpur, Silchar, Jorhat and Mangaldoi
vi.	Directions outlined in Paras 24-26 herein may be implemented by the States / UTs, and their compliance monitored by the Chief Secretaries at the state level, and the CMC at the National Level.	ULBs at state level and CMC at National Level	
vii.	Wherever action plans have not yet been finalized in respect of polluted river stretches or polluted coastal stretches, the same may be completed within one month from today. The execution of action plans may be overseen in the manner already directed in OA 673/2018 by River Rejuvenation Committees (RRCs). In the coastal areas, the said Committees may be known as 'River / Coastal Rejuvenation Committees'. The action plans must have provision for budgetary support in the manner laid down by the Hon'ble Supreme Court or otherwise which aspect may also be monitored by the CMC	RRC	PCBA- Action taken report is enclosed as Annexure C .

viii.	Wherever action plans have not yet been finalized in respect of polluted river stretches or polluted coastal stretches, the same may be completed within one month from today. The execution of action plans may be overseen in the manner already directed in OA 673/2018 by River Rejuvenation Committees (RRCs). In the coastal areas, the said Committees may be known as "River / Coastal Rejuvenation Committees". The action plans must have provision for budgetary support in the manner laid down by the Hon'ble Supreme Court or otherwise which aspect may also be monitored by the CMC	RRC	PCBA- Action plans were approved. Refer Annexure C.
ix.	Directions outlined in Para 34 and 35 herein may be implemented by the States / UTs, and their compliance monitored by the Chief Secretaries at the state level, and the CMC at the National level. OA No. 148/2016 stands disposed of and further monitoring of the issue will henceforth be in OA 593/2017 and OA 673/2018.	UDD	
x.	CMC may consider development of an appropriate App to enable easy filing and redressal of grievances with regard to illegal discharge of sewage / effluents.	CMC	
xi.	The monitoring by the CMC may have the target of reduction of pollution loads and improvement of water quality of rivers and coastal areas.	CMC/ Ministry of Jal Shakti	

xii.	The CMC may also monitor the setting up of the bio – diversity parks, constructed wetlands and other alternative measures to reduce pollution load.	CMC/ Ministry of Jal Shakti	
xiii.	The CMC may also monitor demarcation of flood plain zones.	CMC	
xiv.	The treated sewage water may be duly utilized for secondary purposes by preparing appropriate action plans and reports in this regard be filed with the CPCB periodically.	ULB/ UDD	
xv.	CMC may submit its consolidated update report incorporating all the above, before the next date. Each action point mentioned in Para 26 may be individually covered, and summarized in a tabular format.	CMC	



OFFICE OF THE MANAGING DIRECTOR
ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD
(A GOVERNMENT OF ASSAM UNDERTAKING)

অসম নগৰ পানী যোগান আৰু পয়-প্ৰণালী পৰিষদ

(অসম চৰকাৰৰ প্ৰতিষ্ঠান)

e-mail : auwssb@gmail.com

ANNEXURE - A



AMRITPUR PATH, GANESHGURI,
GUWAHATI -781006, ASSAM

No. UWS (T)-2471/2019/ 384 / 2615

Date: 9-12-2020

To,

✓ The Joint Secretary to the Govt. of Assam,
Urban Development Department,
Dispur, Guwahati-6.

Spud Barak
8/12/20

Sub. : Compliance of Hon'ble NGTs order dtd. 21.09.2020 passed in OA No. 593/2017 in the matter of Paryavaran Suraksha Samiti and Anrs -VS-UoI & Ors.

Ref. : (i) Letter No. UDD (M) 112/2019/228, dtd. 25.11.2020

Sir,

With reference to the above, I would like to inform you that the Govt has entrusted the Assam Urban Water Supply and Sewerage Board as Nodal Agency for setting up the STPs as per Hon'ble NGT Order in O.A. 673/2018. The Board has already processed for preparation of DPRs of STPs namely Managaldoi, Tezpur, Nagoan, Jorhat and Silchar town. In this regard, Board had floated the expression of interest on 05.08.2020 for selection of the consultant to prepare the detailed Project Reports. The latest updated status reports of the STPs are as follows:

Sl.No.	Name of the river Stretch	Name of the town	Status
1	Bega	Mangaldoi	DPR has been submitted to the Govt. for Administrative Approval.
2	Brahmaputra	Tezpur	DPR has been submitted to the Govt. for Administrative Approval.
3	Kolong	Nagoan	DPR has been submitted to the Govt. for Administrative Approval.
4	Bhogdoi	Jorhat	DPR is being prepared for submission to the Govt.
5	Barak	Silchar	Land yet to be allotted by district administration.

This is for favour of your kind information and necessary action please.

Yours Faithfully,

Spud Barak
8/12/20
for Managing Director,
Assam Urban Water Supply and
Sewerage Board, Guwahati-6.

**Report on ETPs for the state of Assam in the matter of OA no. 593 of 2017 as
on May 2020**

1.	Total no. of industries requiring ETP	:	2441
2.	Total no. of Industries/ Unit having ETP	:	1788
3.	Total no. of show cause/Closure issued to the defaulting industries	:	653

Shankar



Pollution Control Board, Assam

(Department of Environment & Forests : : Government of Assam)

অসম প্রদূষণ নিয়ন্ত্রণ পৰিষদ

(অসম চৰকাৰৰ বন আৰু পৰিৱেশ বিভাগ)

ANNEXURE L (61)

AA-1 (BOD) (25/11)
pl-process
Shy

No.WB/LAB-310/Pt-I/19-20/387

Dated Guwahati, the 25th of November, 2020

To,
The Nodal officer (Legal)
Pollution Control Board Asam,
Bamunimaidam, Guwahati-21

Subject: Submission of compliance report in matter O.A. 593/2017
Reference: your letter No.WB/G-1501/part-1/19-20/L/OA-593:17/55 dtd 19/11/20

Sir,

With reference to the above, the compliance report/action taken report for compliance of the Hon'ble NGT's orders in matter of OA 673/2018 is as follows:

CPCB has identified 44 nos. of polluted rive stretches in Assam based on the BOD values of the water found during National Water Quality monitoring program for the year 2016 and 2017. However out of these 44 stretches, 14 nos. are wetlands or Beels. There are three water bodies under priority I, one waterbody under priority II, four water bodies under priority III, three water bodies under priority IV and 33 water bodies under priority V. River rejuvenation Committee (RRC) was constituted for preparing action plans for restoration of polluted stretches. The action plans for priority I to Priority IV stretches has been submitted to CPCB by RRC and are approved by CPCB already. The action plans for priority V stretches has been finalized by RRC and being implemented already. The Roles and Responsibilities of all the Concerned Departments are mentioned in the Action Plans which were already circulated to all the concerned departments.

PCBA has already started implementation of the Action plan. The Major drain outfalls (Municipal and Commercial waste) and industrial units contributing to pollution in the polluted river stretches under Priority I - IV have already been identified and mentioned in the Action Plans. PCBA is monitoring the water quality of major drains contributing to pollution in the polluted stretches as well as ground water and water quality of the polluted waterbody stretches. PCBA has also issued closure notices to all waste water generating industries which are operating without ETP.

Implementation of other action points like setting up of STPs, flood plain zone protection, ground water regulation etc does not fall under the purview of PCBA.

As per the water quality monitoring reports from January 2019 to November 2019, the BOD values of 30 stretches were found to be within permissible limit. Therefore PCBA has appealed NGT to reconsider the number of polluted stretches to be 14 by excluding the 30 stretches whose water quality has improved and found within permissible limit

This is for your information and necessary action.

Yours faithfully,

(M.D. Adhikary)

Sr. Env. Scientist, PCBA

Memo. No.WB/LAB-310/Pt-I/19-20/387

Dated Guwahati, the 25th of November, 2020

Copy to:

1. The Member Secretary, PCBA- for favour of kind information.

(M.D. Adhikary)

Sr. Env. Scientist, PCBA

MSW Processing Facilities

Name of the State	Assam													
MSW (1)	MSW facility Location (2)	Waste Processing Capacity (TPD) (3)	Technology adopted [Bio-methanation+composting+WtE+RDF+any other (Specify)] (4)	Date since MSW facility is in operation (5)	Quality of waste being processed at MSW facility [mixed/segregated/RDF/pre-treated/other (please specify)] (6)	Ground Water Analysis Report (Please Annex Detailed Report) (7)	Has effective treatment system been installed (Y/N) (8)	If '8' is 'Y' – please provide details of treatment (9)	Point of Disposal of Treated Leachate (River, Drain, Creek, Any other surface water body – please specify name of the water body) (10)	Does the treated leachate comply with characteristics of treated leachate as specified in Schedule II B of SWM Rules, 2016? (11)	GPS Coordinates of MSW facility (12)	GPS Coordinates of point of disposal of treated leachate (13)	River basin in which the MSW facility is located (14)	
1	MSW PROCESSING FACILITY	Silchar (MB)	65	COMPOSTING	01 July 2019	SEGREGATED	NA	NO	NA	NA	24.8333946 92.779282	NA	NA	
2	MSW PROCESSING FACILITY	Tinsukia (MB)	15	COMPOSTING	01 July 2020	SEGREGATED	NA	NA	NA	NA	27.45863319 95.36010733	NA	NA	
3	MSW Processing facility	Tezpur (MB)	100	Bio-methanation_Waste to Energy	01 March 2017	SEGREGATED	NO	NO	NA	NA	26.69553 92.73925	NA	NA	
4	MSW Processing facility	Tezpur (MB)	50	Waste to Compost	01 March 2017	SEGREGATED	NO	NO	NA	NA	26.67455 92.74832	NA	NA	
5	MSW PROCESSING FACILITY	Sivsagar MB	10	VERMI COMPOSTING	01 January 2020	SEGREGATED	NO	NO	NA	NA	26.979446 94.642656	NA	Dikhow	
6	MSW PROCESSING FACILITY	Titabor MB	5	COMPOSTING	27 September 2019	SEGREGATED	NO	NO	NA	NA	26.6016765 94.2027621	NA	NA	
7	MSW PROCESSING FACILITY	Kokrajhar (MB)	18.14	COMPOSTING	08 July 1905	SEGREGATED	NO	NO	NA	NA	26.53123 90.38304	NA	NA	
8	MSW PROCESSING FACILITY	Bongaigaon (MB)	22.5	DRUM COMPOSTING	15 September 2019	SEGREGATED	NO	NO	NA	NA	26.47315141 90.52399923	NA	NA	
9	MSW PROCESSING FACILITY	Bongaigaon (MB)	3.5	BED COMPOSTING	15 August 2020	SEGREGATED	NO	NO	NA	NA	26.47315159 90.52399973	NA	NA	
10	MSW PROCESSING FACILITY	Palasbari(MB)	0.5	OWC	16 June,2020	SEGREGATED	NO	NO	NA	NA	26.1366666 91.53516874	NA	NA	
11	MSW PROCESSING FACILITY	Morigaon (MB)	0.5	OWC	20 June 2020	SEGREGATED	NO	NO	NA	NA	26.25291421 92.33701211	NA	NA	
12	MSW PROCESSING FACILITY	Tinsukia (MB)	1.5	OWC(3 Nos)	08 August 2020	SEGREGATED	NO	NO	NA	NA	27.48862432 95.35584251	NA	NA	
13	MSW PROCESSING FACILITY	Silchar (MB)	2	OWC(4 Nos)	10 August 2020	SEGREGATED	NO	NO	NA	NA	24.83063247 92.80333145	NA	NA	
14	MSW PROCESSING FACILITY	Bongaigaon (MB)	1	OWC (2 Nos)	14 July 2020	SEGREGATED	NO	NO	NA	NA	26.47001231 90.55821432	NA	NA	

II : MSW Dumpsites (Legacy Waste)

Name of the State ULB(S)		ASSAM																	
Dumpsite location (2)		Area covered (m2) (3)	Height of Dumpsite (4)	Quantity of waste at dumpsite (TPA) (5)	Date since the dumpsite is in operation (6)	Is fresh waste still being dumped at the dumpsite (7) (Y)	If '7' is yes-then quantity of waste being dumped (TPD) (8)	Ground Water Analysis Report (Please Annex Detailed Report) (9)	Has disposal of Legacy waste been done (Y/N/under consideration) (10)	If '10' is Y/under consideration-please provide details (11)	Has disposal of Legacy Waste been planned in accordance with CPCB Guidelines (Y/N) (12)	Has Leachate Management System been provided (Y/N) (13)	If '13' is 'Y' - please provide details of treatment (14)	Point of Disposal of Treated Leachate (River, Drain, Creek, Any other surface water body - please specify name of the)	Does the treated leachate comply with characteristics of treated leachate as specified in Schedule II of SWM Rules,	GPS Coordinates of Dumpsite (17)	GPS Coordinates of point of disposal of treated leachate (18)	River basin in which the Dumpsite is located (19)	
1	Basugaon (TC)	Bhulapara Ward No 4 Basugaon	1618.7	2	985	2010	YES	2.7	NA	N	NA	N	NA	NA	NA	26.45181937/90.41156682	NO	NA	
2	Bihpuria (TC)	Bihpuria lakhimpur road near gas agency	2366	7	400	2006	YES	1.7	NA	N	NA	N	NA	NA	NA	26.45181937/90.41156682	NO	NA	
3	Bokajan (TC)	Jungle road, Near ward no 1.	13300	0.5	100	2011	YES	2	NA	N	NA	N	NA	NA	27.0234 /93.9224				
4	Bokakhat (TC)	Lalabari	3900	1	150	2009	YES	2.5	NA	N	NA	N	NA	NA	26.01735849/93.73921214	NA	NA		
5	Bongaigaon (MB)	Bongaigaon Ward No 2, Sosanpara	2510	3.048	52000	2003	YES	26	Analysis not yet done	N	NA	No	NA	NA	26.642964/93.573505	NA	NA		
6	Chabua (TC)	Kanjikhowa Chabua (Rented site)	550	1	500	2014	YES	2.5-3	NA	N	NA	N	NA	NA	26.47315141/90.52399923	NA	NA		
7	Dhekiajuli (MB)	Bhoolpara, near NH15, Dhekiajuli	2432	2	36	1999	YES	3	Analysis not yet done	N	NA	NO	NA	NIL	27.4975/95.2286	NA	NA		
8	Dhemaji (TC)	Near weekly Market, Ward No 01, Dhemaji	1340	1.5	500	2006	YES	2.8	NA	N	NA	N	NA	NO	26.70379/92.45056	NIL	NIL		
9	Dibrugarh (MB)	Maijan, Ward No.22	15000	3	110000	1983	YES	48	NA	N	NA	N	NA	NO	27.47934401/94.56874073	NA	NA		
10	Digboi (TC)	OIL dumping site	5351.22	1.8	1350	NIL	YES	3.6	NA	N	NA	N	NA	NA	27.50079015/94.93441524	NA	Near Brahmaputra		
11	Diphu (TC)	Diphu Near Ward No-4	48640.34	1.5	2555	1990	YES	7	Not Done	N	NA	N	NA	NA	27 4019/ 95 6793	NO	NA		
12	Golaghat (MB)	Old Dumping Ground, Ward no-1	5400	2	230	1920	YES	4.2	na	n	NA	N	NA	NA	25.787130/93.3470350	NO	Nil		
13	Hailong (TC)	Lungkhok, Rabinala, Hailong (Outside Town Area)	9116	3	3000	2000	YES	12.5	NA	N	NA	N	NA	NA	26.50562403/93.95157177	NA	NA		
14	Hailakandi (MB)	Kuchila Grant Hailakandi	2670.925	3	25000	1982	YES	5	NA	N	NA	N	NA	NA	25.1883/93.0188	No	No		
15	Hojai (MB)	Near Shildubi Road, Jamunassit, Hojai	28140	1.3	5545	2009	YES	3	NA	N	NA	N	NA	NA	24.653462/92.582908	NA	NA		
16	Howli (TC)	Near Pathakhali, Howli Ward No. 2	2675.61	1.2	1460	2012	YES	4	NA	N	NA	N	NA	NA	25.92755844 / 92.84533657	NA	NA		
17	Jorhat (MB)	Itakhuli, Garmur, Ward No-18, Jorhat	18700	9	158870	1970	YES	35 TPD	NA	N	NA	N	NA	NA	26.4274/ 90.9755	NA	NA		
18	Kampur Town (TC)	SUGAR MILL CAMPUS, WARD NO-5	2432.016	1	50	2019	YES	1.5	NA	N	NA	NO	NA	NA	26.75213000/94.22425833	NA	NA		
19	Karimganj (MB)	National Highway, Karimganj	3242.689	5	18	2019	YES	5.2	NA	N	NA	NO	NA	NA	26.16785833/92.67291833	NO	NA		
20	Kharupatia (TC)	Shosan Patty, Kharupatia ward no. 10, Kokrajhar	15618	1.5	970	2018	YES	4.7	NA	N	NA	NO	NA	NA	24.83859/92.37714	NA	NA		
21	Kokrajhar (MB)	Hmarkwalein, Jighat Road	3375	1.5	514.8	2014	YES	1.43	NA	N	NA	No	NA	NA	26.5106450092.15068500	NA	NA		
22	Lakhipur (MB), Cachar	Hmarkwalein, Jighat Road	3242	22	500	2015	YES	2	NA	N	NA	No	NA	NA	26.41092789/90.26169421	NO	NA		
23	Mahur (TC)	Molino, Mahur (Outside Town Area)	2529	4	420	2018	YES	1.75	NA	N	NA	N	NA	NA	24.79879602/ 93.04953825	NA	NA		
24	Maibong (TC)	Purana Maibong, Ward - 8	4020	6	182.5	2011	YES	0.5	NA	N	NA	N	NA	NA	25.1784/93.1116	No	NA		
25	Makum (TC)	LBT Road, Tinsukia	48178	6.1	730	1993	YES	2	NA	N	NA	YES	NO	NA	25.28132010/93.15951916	NO	NA		
26	Marigaon (MB)	Bhoolnath near fire Brigade office, ward no 2	4864	5	300	1973	YES	1	NA	N	NA	N	NA	NA	27.45847336/95.35860107	NO	NA		
27	Nagaon (MB)	Sensuwa, Near ward no.19	5360		15950.5	2015	YES	43.7	NA	N	NA	NO	NO	NA	26.24050/92.32307	NO	NA		
28	Nalbari (MB)	Outside the city boundary, Near NH-31, Nalbari	871	3	320	1938	YES	1	NA	N	NA	N	NA	NA	26.3209/92.666	NO	NA		
29	Nazira (MB)	Teteli gun, Master shouk, ward no 3	28800	2	1200	2014	YES	3.97	NA	NA	NA	NA	NA	NA	26.45840/ 91.455111	NA	NA		
30	North Lakhimpur (MB)	Ward no 14, khelmati.	3680	3	26606 T	1989	YES	15 TPD	NA	N	NA	No	NA	NA	26.91209105/94.73821552	NA	NA		
31	Raha (TC)	In between Chapamukh and Kampur	1338.69	3	1200	2011	No	2.2 TPD	NA	N	NA	No	NA	NA	27.22615500/94.09544333	NA	NA		
32	Rangpara (TC)	Ward No.2 Lalbazar(Temporary Site)	Total area=1400 and waste covered in the area=500	2.63	1.265	2018	YES	5.85	Not available	Yes	post in dumping	No	Not available as (13) No	Not available as (13) No	Not available as (13) No	26.20631080 /92.53050662	NA	Near Kolong River	
33	Rangia (MB)	Bhatkusi Kekuhati Gaon	5674	1.5	750	2019	YES	6.5	NA	N	NA	No	NA	NA	26.83085543/92.67459061	Not available as (15) No			
34	Sivsagar MB	Sivsagar MB	1340												26.44276102/91.56087465	NA	Near Nona River		
															27.00083615/94.64827271				

Name of the State ULM(1)		ASSAM																		
	Dumpsite location (2)	Area covered (m2) (3)	Height of Dumpsite (4)	Quantity of waste at dumpsite (TPA) (5)	Date since the dumpsite is in operation (6)	Is fresh waste still being dumped at the dumpsite ? (7)	If '7' is yes-then quantity of waste being dumped (TPD) (8)	Ground Water Analysis Report (Please Annex Detailed Report) (9)	Has disposal of Legacy waste been done (Y/N/under consideration) (10)	If '10' is Y/under consideration-please provide details (11)	Has disposal of Legacy Waste been planned in accordance with CPCB Guidelines (Y/N) (12)	Has Leachate Management System been provided (Y/N) (13)	If '13' is 'Y' - please provide details of treatment (14)	Point of Disposal of Treated Leachate (River, Drain, Creek, Any other surface water body - please specify name of the	Does the treated leachate comply with characteristics of treated leachate as specified in Schedule II B of SWM Rules,	GPS Coordinates of Dumpsite (17)	GPS Coordinates of point of disposal of treated leachate (18)	River basin in which the Dumpsite is located (19)		
5	Silapathar (TC)	Near Weekly Market, Ward-10 ,Silapathar(Temporary Site)	310	1.5	100	2019	YES	0.05	No	N	No	No	No	No	No	No	27.59185/94.7216	No	No	
36	Silchar (MB)	Meherpur, Silchar	32408.6399	19	100000	1919	YES	11	NO	N	NO	NO	NO	NO	NO	NO	24.7906, 92.791681	NO	NO	
37	Simaluguri (TC)	Teteli guri, Master shouk, ward no 3	28800	2	1200	2014	YES	4.17	NO	N	NO	NO	NO	NO	NO	NO	26.91209145, 94.73821552	NO	NO	
38	Sonari (MB)	Ward no 12, Borahi Tea Syate	4046	3	250	2019	YES	3.1	NA	N	NA	No	No	NA	No	No	27.032294.9961	Na	NA	
39	Tangla (TC)	Rakhhkola, Tangla	1872	1.3	150	2016	YES	1.5	NA	N	NA	No	No	NA	No	No	26.6516304/91.92377687	Na	Na	
40	Tezpur (MB)	Morabharali, Balichaponi, Tezpur	60201	2	96	2011	YES	6	Analysis not yet done	N	NA	YES	NO	NA	NIL	NO	26.63239976/92.8181865	26.63239976/92.8181865	NIL	
42	Tinsukia (MB)	LBT Road ,Tinsukia	48178	6.1	11315	1993	YES	31	NA	N	NA	YES	NO	NA	NA	NA	27.45847336/95.35860107	NO	NA	
43	Titabor Town (TC)	Borera , Titabar Jorhat	4013.4	2.13	2100	2009	YES	0.8	NA	N	NA	Yes	No	NA	NA	NA	26.61764483/ 94.19412043	No	Dhole nvulet	
44	Umrangso (TC)	Outside city boundary	2000	1.2	50	2009	YES	0.1	NA	N	NA	N	N	NA	NA	NA	25.52846855/92.71580327	No	NA	